No. 25/1/2016-NCLT Government of India National Company Law Tribunal

6th Floor, Block -3, CGO Complex, Lodhi Road New Dlhi-110003

Dated 29th June, 2016

ORDER

Consequent to the notification no. S.O. 1935 (E) dated 1.6.2016 issued by the Central Government, Ministry of Corporate Affairs following criteria has been laid down for listing of the matters before the National Company Law Tribunal, Principal Bench and National Company Law Tribunal, New Delhi Bench.

S. No.	Bench		Matters pertaining to
	National Company Principal Bench.	Law Tribunal,	(1) Companies having paid up capital more than Rs. 50 lakhs and (2) As per special order of the Hon'ble President, NCLT
2	National Company New Delhi Bench.	Law Tribunal,	Companies having paid up capital upto Rs. 50 lakhs

 The existing and new matters w.e.f. 1st July, 2016 will be listed before the abovementioned benches stationed at Block-3, 6th-7th floor, CGO Complex, Lodhi Road, New Delhi-110003, accordingly.

By order of the National Company Law Tribunal.

Shiv Ram Bairwa)

Registrar

Copy to:

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi
- 2. P.As to Hon'ble Members, National Company Law Tribunal, New Delhi
- 3. Deputy Directors/Bench Officers, NCLT, Delhi
- P.A. to Secretary, NCLT
- 5. Website/ Notice Board